

outlay or estimates of expenditure to States and UTs in terms of Section 7(2) of the RTE Act are made by the Project Approval Board based on their Annual Work Plan and Budget (AWP&B) as per the programmatic and financial norms of the scheme, which includes the share of both the Centre and State. The approved outlay is apportioned between Central and State share as per the existing funds sharing pattern of 60:40 (90:10 for North-Eastern States and 3 Himalayan States). 100% Central share is provided to Union Territories. The releases of due Central share are made in different installments subject to, amongst other things, the availability of budgetary resources at the Budget Estimate/Revised Estimate stage. Under the SSA Programme, budgetary support is provided towards implementation of the different components of the Scheme including the payment of teacher salary etc.

With the acceptance of the recommendations of the 14th Finance Commission by the Government of India, the devolution of funds to the States has increased from 32% to 42% of the net Union Tax Receipts. With the enhanced devolution of funds, States have been advised to allocate more funds to SSA so as to carry out the functions and responsibilities conferred upon the States by Section 7(5) of the RTE Act, 2009.

Proposals pending for Central Universities

†2460. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the proposals received from States for establishing Central Universities are pending with Government;

(b) if so, names of the States from which proposals have been received, the details thereof along with names of the Universities and by when Government is likely to give approval to these Universities; and

(c) if not, whether Government would accept such proposals from State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) At present there is no proposal to establish new Central Universities in the country. However, the Andhra Pradesh Re-organisation Act 2014 envisages establishment of one Central Tribal University each in the State of Andhra Pradesh and Telangana and one Central University in the successor State of Andhra Pradesh in the Twelfth and Thirteenth Plans. Further, the Prime Minister announced a package for Bihar on 18.8.2015 which

† Original notice of the question was received in Hindi.

includes establishment of a Central University near Bhagalpur at the historic site of Vikramshila University.

During Twelfth Plan (2012-17) as approved by National Development Council (NDC) the thrust is on consolidation of the higher education system. Expansion would be mainly done by scaling up capacity of the existing institutions in place of setting up new institutions. The Central Government has launched Rashtriya Uchchatar Shiksha Abhiyan (RUSA) on cost sharing basis to assist States to open new institutions.

Since 'Education' is a Concurrent subject, State Governments are also taking various initiatives to enhance the access to higher education in the respective States along with other Private Universities/Institutions.

Facilities in Jawahar Navodaya Vidyalayas

†2461. SHRI ALI ANWAR ANSARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount earmarked for each student per day under meals-refreshment head at Jawahar Navodaya Vidyalayas (JNVs);

(b) the number of Navodaya Vidyalayas in the country having concrete made academic blocks and the number of Navodaya Vidyalayas having arrangement of safe drinking water; and

(c) whether it is a fact that Jawahar Navodaya Vidyalaya, Ranti falling under Madhubani district of Bihar runs its classes under asbestos roofs and lacks the facility of safe drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The Navodaya Vidyalaya Samiti (NVS), which administers the Jawahar Navodaya Vidyalayas (JNVs), has informed that the amount towards meals etc. for the students of JNVs is earmarked on an annual basis for 9 months. The annual amount allocated per student for JNVs at locations other than hard and difficult areas is ₹ 12420/- (@ ₹ 1380/- per student per month for 9 months) and for JNVs located at hard and difficult areas, it is ₹ 14490/- (@ ₹ 1610/- per student per month for 9 months). In addition, an amount of ₹ 307/- per child per month is provided for meeting the expenditure on fuel for cooking, cleaning/washing and wages for casual workers engaged in cooking.

(b) NVS has informed that as on date, 553 JNVs are functioning from their permanent campuses and that the buildings of these Vidyalayas, except at District

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